

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/7/2023(Filing No.)**

Union of India

Applicant

*VERSUS*

M/S Mukul Enterprises and Another

Respondents

Date : **11-10-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE  
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Ms. Sangita Pradhan, Deputy Solicitor General of India  
(through VC).

For Respondents Mr. Uma Shanker Sarda, Advocate.

## **ORDER**

Rai, J.

Learned Counsel for the Respondents seeks adjournment on grounds that Mr. Sudesh Joshi, Learned lead Counsel in the matter is at Siliguri.

The prayer being unopposed is allowed.

List on 29-11-2023 as found convenient by the parties.

**Judge**  
11-10-2023

**Judge**  
11-10-2023